they can take up construction of bunkers/ shelter sheds under the Employment Assurance Scheme (EAS). Government has announced free rations for victims of border firing. Ex-gratia payment is given to the next of kin of those killed and injured. In Kaksar, being severely affected village. State Government provided CGI sheets and funds to house holds and 85 numbers of bunkers were constructed by the people close to their houses since Oct., 1997.

Palace Acquisition Bill

2685. SHRI K. RAHMAN KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have since
- notified the Palace Acquisition Bill;
- (b) whether the lobby of the princes has approached the Government not to notity the bill; and
- (c) whether Government have any reservation about the validity of the bill, if so, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) The assent to the Mysore Palace (Acquisition and Transfer) Bill, 1998 has been conveyed to the Government of Karnataka on November 27, 1998. Notification of the Bill is done by the State Government.

(b) and (c) No, Sir.

ृनई दिल्ली नगर पालिका (एन॰डी॰एम॰सी॰) द्वारा अनियमित बिल भेजे जाना

2686. श्री राजनाथ सिंहः क्या गृह मंत्री यह बताने की कृपा करेंगे किः

- (क) क्या यह सच है कि नई दिल्ली नगर पालिका विगत तीन वर्षों से सरकारी आबंटियों को किस्ती के बिल अनियमित ढंग से भेज रही है;
 - (ख) यदि हां, तो इसके क्या कारण हैं;
- (ग) क्या सरकार को यह जानकारी है कि अनियमित बिलों के भुगतान से सरकारी कर्मचारियों के मासिक बजट पर बुरा प्रभाव पड़ता है; और

(घ) यदि हां, तो सरकारी कर्मचारियों के बिजली के बिलों को नियमित ढंग से भेजने के लिए कौन-कौन से कदम उठाये जा रहे हैं ताकि वेतन भोगी कर्मचारियों के मासिक बजट पर बुग्र प्रभाव न पड़े?

गृह मंत्री (श्री लाल कृष्ण आडवाणी): (क) से (घ) सितम्बर, 1996 से मार्च, 1997 तक करीब 7 माह का अन्तराल था जब नई दिल्ली नगर पालिका परिषद उपमोक्ताओं को बिल नहीं भेज सकी क्योंकि बिजली और पानी के बिल तैयार करने हेतु एक प्राइवेट ठेकेदार को दिया गया ठेका कतिपय अनियमितताओं के कारण रद्द करना पड़ा था तथा इस प्रयोजनार्थ एक इन-हाउस कम्प्यूटर प्रणाली स्थापित करने और बिल बनाने के प्रयोजनार्थ इस्तेमाल किए जा रहे साफ्टवेयर को अद्यतन करने में नई दिल्ली नगर पालिका परिषद को कुछ समय लगा। अब उपभोक्ताओं को बिल नियमित रूप से भेजे जा रहे हैं।

ISI Activities in North-East

2687. SHRI KHAGEN DAS: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that ISI is active in the North-Eastern region of the country;
 - (b) if so, the details thereof; and
- (c) the steps taken by Government to curb the activities of ISI in the North-East?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) There are reports of ISI providing training, arms, etc. to North-Eastern insurgents.

(c) The Police and Intelligence Organisations are under instructions to neutralise Pak ISI modules and activities in all parts of the country whenever these come to notice. Also a series or steps have been taken including legal measures and diplomatic initiatives to curb and contain terrorist and criminal activities in the country.